

Co-Accused detail given on separate Sheet

Filing no.W.P.(Cr.) -8397/2020

Amna khatoun & anr
Advocate for Petitioner

Versus The State of Jharkhand & ors
Sri Jai Shankar Tripathi

Defects

3. court fee 230

(9) (1) P.O. + P.S. of the opp. No- 2 is missing at page-2

(ii) Particulars statement of the annex- 1 state at sub para -8 may be correct

(iii) A fees of Rs 70/- wanting at annex-1

(iv) W/s state at para -1 and prayer may be verified/ correct.

(v) Special pocso case no. is missing at para 1 and prayer.